

R.O.C.No.77799-A/2019-B2



DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 217 / 2019

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 in 16 Districts, including a Special Court at Pudukkottai :

Tmt. M.Rajalakshmi, Sessions Judge, Mahila Court, Pudukkottai is transferred and posted as Sessions Judge in the newly sanctioned Special Court for trial of cases registered under SC/ST (PoA) Act at Pudukkottai.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 03 .10.2019.**

**Sd./-C.Kumarappan
REGISTRAR GENERAL**